

Annexure - 5																
Name of Corporate Debtor			Date of Commencement of Liquidation			10.04.2021			List of Stakeholders as on			31/03/2021				
Altra Motors Private Limited			List of operational creditors (Government dues)									Amount in Rs				
Sl No	Details of Claimant			Details of Claim Received			Details of claim admitted			Amount of Contingent claim	Amount of any mutual dues, that may be settled	Amount of Claim Received	Amount of claim under verification	Remarks, if any		
	Department	Government	Identification No	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by set or attachment pending disposal	Whether set / attachment removed? (Yes/No)						% Share in total amount of claims admitted	
1	Employees Provident Fund Organisation	Central Government	NA	30.04.2021	2,616,200.00	-	EPF Dues	Nil	NA		0	Nil	Nil	2,616,200.00	Nil	1) Assessment Order / Recovery Order were not attached. 2) Mail sent on 22/06/2021 requesting for additional documents. 3) Remainder mail sent to EPF Authority requesting for additional details but no response is received till date. 4) Hence due to lack of assessment order / Detailed workings of the remittance shortfall as employee wise evidence with reasons, the claim is rejected to full for time being.
2	Directorate general of goods and service intelligence	Central Government	NA	18.05.2021	176,770,663.00	-	Non payment of GST collected from customers from July 2018 - June 2019	Nil	NA		0	Nil	Nil	176,770,663.00	Nil	1) Verified with the books of accounts and show cause notices attached. 2) The assessment order copies are requested from DGS vide mail dt. 22/06/2021 3) Remainder mail sent to DGS Authority requesting for additional details. No response received from DGS till date. 4) Hence the Claim is Rejected in full for time being due to lack of documentary evidences sustaining the claim.
3	Commercial Tax Department	Central Government	NA	14.06.2021	10,392,951.00	10,392,951.00	Pending Tax Dues	Nil	NA		99.82%	Nil	Nil	0	Nil	1) Verified with the books of accounts and assessment orders 2) Claim is admitted in full for Rs. 1,03,92,951/- under Section 53(1)(f)
4	Employees State Insurance Corporation	Central Government	NA	01.07.2021	18,369.00	18,369.00	Non Payment and delayed payment of contribution	Nil	NA		0.18%	Nil	Nil	0	Nil	1) Verified with the books of accounts and there is no liability recorded in the books. 2) Earlier ESI served a demand notice and the same was not challenged by the Corporate Debtor. 3) Hence, the claim is admitted in full for Rs. 18,369/- under Section 53(1)(f)
TOTAL:					489,948,254.00	10,411,310.00					100%			479,868,913.00		